

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad 'A' Bench, Hyderabad

श्री रवीश सूद, माननीय न्यायिक सदस्य एवं श्री मधुसूदन सावडिया, माननीय लेखा सदस्य
SHRI RAVISH SOOD, HON'BLE JUDICIAL MEMBER
AND
SHRI MADHUSUDAN SAWDIA HON'BLE ACCOUNTANT MEMBER

आयकरअपीलसं./I.T.A. No. 1259/Hyd/2025
(निर्धारणवर्ष/ **Assessment Year:2017-18**)

Anil Kumar Dundoo, Secunderabad. PAN: ABPPD7600K (अपीलार्थी/ Appellant)	VS.	Assistant Commissioner of Income Tax, Circle-10(1), Hyderabad. (प्रत्यर्थी/ Respondent)
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करदाताकाप्रतिनिधित्व/ Assessee Represented by	:	Sri D. Prabhakar Reddy, Advocate
राजस्वकाप्रतिनिधित्व/ Department Represented by	:	Sri Gurpreet Singh, Sr. AR
सुनवाईसमाप्तहोनेकीतिथि/ Date of Conclusion of Hearing	:	04/11/2025
घोषणा की तारीख/ Date of Pronouncement	:	04/11/2025

ORDER

PER RAVISH SOOD, JM:

The present appeal filed by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals), National Faceless Appeal Centre, (NFAC), Delhi, dated 06/06/2025, which in turn arises from the order passed by the Assessing Officer (for short,

“A.O.”) under Section 143(3) of the Income Tax Act, 1961 (for short, “the Act”) dated 28/12/2019. Shri D. Prabhakar Reddy, Advocate, Learned Authorised Representative for the assessee, at the threshold of the hearing of the appeal, submitted that as per instructions he seeks to withdraw the present appeal. The Ld.AR has placed on record a letter dated 03rd November, 2025 seeking withdrawal of the aforesaid appeal, which reads as under :



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 Park View Enclave, Road No. 2,
 Banjara Hills, Hyderabad - 500 034.
 d.prabhakar.reddy@sridhataxandlegal.co
 https://www.sridhataxandlegal.com

SRIDHA TAX & LEGAL SERVICES LLP

3rd November, 2025

To,

The Hon'ble Members,
 "A" Bench, The Income Tax Appellate Tribunal,
 CGO Towers, Kavadiaguda,
 Secunderabad - 500060

ANIL KUMAR DUNDOO

Sub:- ITA 1259/Hyd/2025 – AY 2017-18

Respected Hon'ble Members,

This is with reference to the captioned Income-tax Appeal (ITA) pertaining to AY 2017-18, fixed for hearing before your Honours on 4th November 2025.

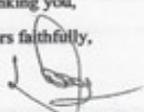
2. In this regard, it is most respectfully submitted that, due to an inadvertent oversight, the assessee has filed two separate appeals—one on 04.08.2025 bearing ITA No. 1259/Hyd/2025, and another on 16.09.2025 bearing ITA No. 1470/Hyd/2025—against the order of the Learned Commissioner of Income Tax (Appeals) dated 06.06.2025.

3. In view of the foregoing, it is most humbly prayed that this Hon'ble Tribunal may graciously be pleased to permit the assessee to withdraw the present appeal in ITA No. 1259/Hyd/2025, as the same constitutes a duplicate proceeding pertaining to the identical assessee, assessment year, and impugned order.

4. Please find attached herewith the Appeal Summary for ITA No. 1259/Hyd/2025 and 1470/Hyd/2025.

We trust your Honours will accept our prayer request and oblige.
 We sincerely regret the inconvenience caused.

Thanking you,
 Yours faithfully,




Authorized Representative
 (D. Prabhakar Reddy)
 Advocate – TS/1101/2021
 +91 9705722288

Copy to:

1. Departmental Representative – Bench 'A'

2. Per contra, the Ld. DR did not raise any objection to the seeking of withdrawal of the appeal by the assessee appellant.
3. Considering the aforesaid facts, we herein grant liberty to the assessee appellant to withdraw the captioned appeal.
4. Resultantly, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 04th November, 2025.

Order pronounced in the open court on 04th November, 2025.

<p>Sd/- (मधुसूदन सावडिया) (MADHUSUDAN SAWDIA) लेखासदस्य/ACCOUNTANT MEMBER</p>	<p>Sd/- (रवीश सूद) (RAVISH SOOD) न्यायिकसदस्य/JUDICIAL MEMBER</p>
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Hyderabad, dated 04 .11.2025.
OKK/sps

आदेशकीप्रतिलिपिअग्रेषित/ Copy of the order forwarded to:-

1.	निर्धारिती/The Assessee	:	Anil Kumar Dundoo, H.No. 6-1-275, Padma Rao Nagar, Secunderabad, Telangana-500025.
2.	राजस्व/ The Revenue	:	Assistant Commissioner of Income Tax, Circle-10(1), Hyderabad.
3.	The Principal Commissioner of Income Tax, Hyderabad.		
4.	विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण /DR,ITAT, Hyderabad.		
5.	The Commissioner of Income Tax		
6.	गार्डफाईल / Guard file		

आदेशानुसार / BY ORDER

Sr. Private Secretary
ITAT, Hyderabad.